CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 562 of 2003

Jabalpur, this the 26th day of August, 2003.

Hon ble Mr. D.C. Verma Vice Chairman (Judicial)
Hon ble Mr. Anand Kumar Bhatt, Administrative Member

Mrs. Jyotsna Mukherjee W/o Shri Milan Mukherjee aged about 47 years, Music Teacher, Kendriya Vidyalaya, Balaghat (M.P.)

APPLICANT

(By Advocate - Shri Manoj Sharma)

VERSUS

- Kendriya Vidyalaya Sangathan
 Institutional Area,
 Shaheed Jeet Singh Marg,
 New Delhi.
 Through it's Commissioner.
- 2. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, Jabalpur Region, Kendriya Vidyalay, G.C.F. No. 1, Jabalpur.

RESPONDENTS

(By Advocate - Shri M.K. Verma)

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

This application has been presented by the applicant for a direction to the respondents to consider her posting against a vacant post at Kendriya Vidyalaya, Ordnance Factory Khamaria, Jahapur.

from Kendriya Vidyalaya, CMM. Jabalpur to Kendriya Vidyalaya, Balaghat in June 2001 and where she is still working. She had made a representation for transfer from Balaghat to Jabalpur on severals terms. She has also undergone a mojor surjery. Competent authority constituted a Medical Board which examined the applicant and confirmed the ailment of the

applicant. That the computerized priority list was published by the respondents on the internet. She was at No. 6 in the priority list. According to the learned counsel for the applicant persons placed at Sl. Nos. 1 to 5 in the priority list have been accommodated in Jabalpur and later it is seen that seriol No. 9 Pragati Pandey has also been posted at Jabalpur. The learned counsel for the applicant states, even after that, one post at Kendriya Vidyalaya, O.F.K., Jabalpur is vacant where she could be adjusted. The applicant made a representation mentioning these facts.

applicant should first exhaust the departmental remedy available to her and submit a representation within a week from today to the competent authority, along with a copy of this order, and the competent authority may decide the said representation within a month's time of receipt of the representation. During this period, the vacant post of Music Teacher at Kendriya Vidyalaya, Ordnance Factory, Khamaria should remain vacant. The OA stands disposed of accordingly.

(Anand Kumar Bhatt)
Administrative Member

(D.C. Verma)
Vice Chairman (Judicial)

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